NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



T.C.P No. 08/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

: 2 :

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

ORDER

NAMICE 1081/11/12/01/2012 blo

V/s

Petitioner Counselland Conference of the Some difficulty on 23.1.2018,

SECTION OF THE COMPANIES ACT: FPY/FITAL of the Companies Act 1956 and 1845 of the Companies Act 1956

S. No. NAME DESIGNATION SIGNATURE

V:NALEASENAPATHY III Selve B.S.V. PRAKASH KUMAR

Member (Technical) Member (Judicial)

ip HER Advocate

In RITE LEP

Mr. Joseph Kodianthara - Silounsel

Mr. Faic Cossia

Mr. Advocate

Mr. Atul Desal

Ms. Kungite Shah

ilb Kange

Advocate of Salvacete

Advocate of Salvacete

Malanthara - Salvacete

Mr. Atul Desal

Ms. Kungite Shah

ilb Kange

Advocate of Salvacete

Advocate of Salvacete

Malanthara

Member (Judicial)

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Petitioner Counsel submits that due to some difficulty on 23.1.2018, the date of hearing of 23.1.2018 is hereby cancelled and at his request, date of hearing is preponed to 22.1.2018.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)